

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

PUBLIC NOTICE

Applications for filling up following posts of Stenographer Gr.III on ad-hoc basis, initially for a period of six months or till regular appointments are made, whichever is earlier. The qualification, pay and other criteria to fill up these posts are as under:

Sr No	Nature of Post	No. of Posts	Pay	Qualifications
1	Stenographer Gr.III on adhoc basis	04 (SC=01, SC(Majhabi)=01 and Ex-serviceman= 02)	Fixed monthly emoluments Rs.10830/- in the pay scale of Rs.10300-34800+3600 Grade pay as per Punjab Govt. letter No.7/204/2012-4FPI/66 dated 15.1.2015 or as per notification No. 7/204/2012-4F.P.1/1049 dated 21.12.2015 or as admissible from time to time.	Candidates who possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized university and pass a test at a speed of 80 W.P.M. in English shorthand and 20 W.P.M. in transcription of the same and have proficiency in computers (word processing and Spread Sheets).

1. Applications are invited for the above said posts on the plain paper with complete bio-data/correspondence address with contact number, if any, alongwith attested testimonials and two latest passport size photographs and the same should reach in this office by 16.03.2021 at 5.00 P.M. No application will be entertained thereafter. Incomplete applications will be rejected summarily without any notice.
2. The reservation of the vacancies as per the policy of Punjab Government.
3. The candidates should be between the age of 18 to 37 years as on 01.01.2021. Relaxation will be given as per instructions of Punjab Govt.
4. Date of test for the post of Stenographer Gr.III is 25.03.2021. The candidates should attend this office at 11.00 AM alongwith original testimonials on the date fixed.
5. The post of reserved category will be offered to the candidates of General category, if no suitable candidate from the reserved category is found available.
6. Number of vacancies may increase or decrease. In case of administrative reasons arising later on, the test for the abovesaid posts can be cancelled/postponed, this office will not be responsible.
7. No separate letters will be issued with regard to the date of test.
8. No T.A./D.A. for this purpose will be paid.

Sd-
Amarjot Bhatti
District & Sessions Judge,
Hoshiarpur

Endst. No. 3870-3917 Dated 22/2/21
Copy forwarded to:-

All the Judicial Officers working in this Sessions Division for affixing the copy of public notice on the notice board of their respective courts.

1. All the District & Sessions Judges of Punjab State with the request to obtain and send the applications alongwith service record of the retrenched/surplus, Stenographer Gr.III, if any and display the notice on the Notice Board of their respective Sessions Divisions.
2. System officer of this office to upload this public notice on the official website of this court.
Daftri of this office to display this notice on the notice board of this court.

Sd-
(Amarjot Bhatti)
District & Sessions Judge,
Hoshiarpur